Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 137 of 2014

Dated : 29th October, 2014

In the matter of:

Cosmo Films Ltd. & Anr.	...	Appellant(s)
	Versus	
Maharashtra Electricity Regulatory Commission & Anr.	...	Respondent(s)

Counsel for the Appellant(s)	:	Mr. Pradeep Dahiya
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganadhan for R-1 Mr. Samir Malik for R-2

ORDER

Since the Bench did not assemble today, the matter is posted for hearing on **5th November, 2014.**

Court Master

rkt